


**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP (HC)/CAA/32, 33/2017
NAME OF THE TRANSFEROR : JAYAVERA FOODS LIMITED
NAME OF THE TRANSFERRE : VEANUS CORN PRODUCTS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Indhumathy.P F. Bhattarai	Counsel for petitioners	
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ORDER

Counsel for petitioner present. Report of the RD is awaited. The Registry is directed to send a letter to RD to find out whether they have sent a report or not. For passing appropriate order, put up on 22.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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